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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

M.A.No. 681 /93 (Extention of time)

in O.A.No. 20 /93

Date of Order: 6-9-93

Between:

1. Union of India, rep. by its Secretary
Ministry of Defence, New Delhi.
2. The Scientific Adviser to the Minister
of Defence & Director General Research
and Development Organisation, New Delhi.
3. The Director, Defence Metallurgical Research Laboratory,
PO: Kanchanbagh, Hyderabad-258.

.. Petitioners/Respondents.

and

V. Narsing Rao.

.. Respondent/Applicant.

For the Applicants: Mr.N.V.Ramana, Addl.CGSC.

For the Respondent: Mr.K.Sudhakar Reddy, Advocate.

CORAM:

THE HON'BLE MR.A.B.GORTHI : MEMBER(ADMN)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY : MEMBER(ADMN)

The Tribunal made the following Order:-

M.A. 681 /93 in O.A. 20 /93 is dismissed for the reasons stated in disposing of M.A.No. 678/93 in OA 999/92.

Deputy Registrar (D)

To

1. The Secretary, Union of India, Min.of Defence, New Delhi.
2. The Scientific Adviser to the Minister of Defence &
Director General Research & Development Organisation, New Delhi.
3. The Director, Defence Metallurgical Research Laboratory,
PO: Kanchanbagh, Hyderabad-258.
4. One copy to Mr.N.V.Ramana, Addl.CGSC.CAT.Hyd.
5. One copy to Mr.K.Sudhakar reddy, Advocate, CAT.Hyd.
6. One spare copy.

pvm

ETA

(7)

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND ✓

THE HON'BLE MR. A. B. GORTHY : MEMBER (A)

AND ✓

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER (JUDL)

AND

THE HON'BLE MR. P. T. TIRUVENGADAM : M(A)

Dated: 6-9 -1993

~~ORDER/JUDGMENT~~

~~M.A./R.A./C.A.No.~~

681/93

in

O.A.No.

20/93

T.A.No.

(W.P.)

Admitted and Interim directions
issued.

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default.

~~Rejected/Ordered~~

No order as to costs.

pvm

Cont. Administrative Tribunal
DESPATCH
13 SEP 1993
HYDERABAD BENCH